

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH
NEW DELHI

C. P. NO. 36(ND)14
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s. Sh. Sumit Dhir V/s. M/s. SK Habitare Homes India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	KRISHNA KUMAR		Respondent	
	Ananti T. Chaudhary	Adv.	} Respondent No.1 to 12 416	[Signature]
	Himanshu Vij	Adv.		
	Karan Malhotra	Adv.		
	Ajeet Kishan	Adv.		

ORDER

Ld. counsel for the respondent has apprised this Bench that in terms of the Notification issued by the M.C.A., the territorial jurisdiction to entertain this case now stands with N.C.L.T. Chandigarh Bench since the Registered Office of the company is at Gurgaon. Copy of the notification be awaited.

2. List for further directions on 24.03.2017.

[S.K. MOHAPATRA]
MEMER [T]

[INA MALHOTRA]
MEMBER [JUDICIAL]